

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
STARRED QUESTION NO. *136
TO BE ANSWERED ON 19.12.2018**

Non-Receipt of Utilization Certificates

*** 136. DR. KAMBHAMPATI HARIBABU:**

SHRI ASADUDDIN OWAISI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has not received utilization certificates for almost rupees 1800 crore from various States for the funds allocated under Multi-sectoral Development Programme (MsDP) for the 12th Plan period even after revamping the scheme and if so, the details thereof, State-wise;
- (b) whether the Government has issued fresh reminders to States to submit such certificates for further release of funds under the scheme for welfare of minorities;
- (c) if so, the details thereof and the response of the States thereto along with the steps taken/being taken by the Government in consultation with States in this regard;
- (d) the details of funds allocated and activities undertaken under the scheme for the State of Andhra Pradesh for the 12th Plan period; and
- (e) the details of unspent amount under various activities from the State of Andhra Pradesh?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. *136 asked by Dr. Kambhampati Haribabu and Shri Asaduddin Owaisi, Members of Parliament regarding Non-Receipt of Utilization Certificates.

- (a) Under the Pradhan Mantri Jan VikasKaryakram (PMJVK) earlier known as MsDP central share of funds are released to the State Governments/UT administrations in two instalments. During the 12th Plan period central share to the tune of Rs. 4563 crore was released by the Ministry. Against this release, utilisation certificates yet to be received from the States/UTs is Rs. 2104.11 crore. State-wise details of UCs pending for the 12th Plan period is Annexed.
- (b) & (c): The Ministry has written several times during current financial year to the States/UTs concerned and has requested the States for early liquidation of pending UCs. The issue of pending UCs were also discussed with States in Zonal Conferences held at Guwahati and Lucknow this year. Besides this, the Empowered Committee being the Oversight Committee for PMJVK has so far reviewed the status of pending UCs with 15 states namely Uttar Pradesh, Andhra Pradesh, Manipur, Odisha, Meghalaya, Karnataka, Sikkim, West Bengal, Maharashtra, Mizoram, Assam, Uttrakhand, Punjab, Rajasthan and Kerala during the current financial year and this is an ongoing exercise. As a result of the constant persuasion by this Ministry, States/UTs have so far furnished UCs worth more than Rs. 166.64 crore during the current year.
- (d) & (e) During the 12th Plan period, projects having central share of Rs. 125crore were approved for identified Minority Concentration Areas in the State of Andhra Pradesh for construction of 10 School Buildings, 222 Additional Class Rooms, 17 Hostels, 2 Health related projects, 20 Anganwadi Centres, 4 Multipurpose SadbhavMandaps, and 6 Residential Schools. UCs for Rs. 35.48 crore are due from the State of Andhra Pradesh.

Annexure

Annexure referred in reply of Part (a) of Lok Sabha Starred Question No.136 asked by Dr. Kambhampati Haribabu and Shri Asaduddin Owaisi, Members of Parliament regarding Non-Receipt of Utilization Certificates

S. No.	Name of State	Value of UC pending In Rs. Lakh
1	West Bengal	42193.68
2	Assam	42696.59
3	Uttar Pradesh	34708.64
4	Jharkhand	7761.59
5	Haryana	4050.01
6	Bihar	28131.37
7	Arunachal Pradesh	6113.15
8	Uttarakhand	1618.54
9	Manipur	4433.52
10	Mizoram	70.91
11	Karnataka	4707.18
12	Maharashtra	3732.19
13	Odisha	1000
14	Kerala	839.45
15	Madhya Pradesh	659.62
16	Delhi	114.92
17	Sikkim	615
18	Jammu & Kashmir	323.63
19	Meghalaya	1809.69
20	Andaman & Nicobar	0
21	Andhra Pradesh	4612.03
22	Telangana	5799.9
23	Tripura	4395.06
24	Rajasthan	7964.51
25	Punjab	1031.19
26	Chhattisgarh	1029.69
	Total(in Rs. Lakh)	210411.9